

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA



Date of order: 25.6.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. No. O.A. 350/00869/2021

SHRI TARUN DEBSINGHA,  
Son of Shri Amulya Ratan Debsingha,  
Aged about 45 years,  
Presently residing at C/o. S. N. Singh,  
Plot No. 50, Bari Co-operative,  
Bokaro Steel City,  
Jharkhand,  
Pin-827013  
And working to the post of Senior Assistant  
Loco Pilot  
In Department of Electrical (OP),  
Anara  
Under the Divisional Railway Manager,  
Bokaro Steel City,  
South Eastern Railway.

2. No. O.A. 350/00870/2021

SHRI RAM RANJAN TRIVEDI,  
Son of Shri Heera Lal Tiwari,  
Aged about 41 years,  
Presently residing at DSP Colony,  
Chas near Chas Nagar Nigam Offer,  
Chas District- Bokaro, Jharkhand,  
Pin-827013  
And Working to the post of  
Senior Assistant Loco Pilot  
In Department of Electrical (OP),  
Anara  
Under the Divisional Railway Manager,  
Bokaro Steel City,  
South Eastern Railway.

3. No. O.A. 350/871/2021

SHOU SUNIL KUMAR MEHTA,  
Son of Late BD Mehta,  
And about 37 years.  
Presently residing at Quarter No. L/63A,  
CLD Colony, Anara, P.O. Anara,  
District Purulia,  
West Bengal,  
Pin-733129  
And working to the post of  
Assistant Loco Pilot in

Department of Electric (OP). Anara  
 Under the Divisional Railway Manager,  
 Bokaro Steel City,  
 South Eastern Railway.

4. No. O.A. 350/00872/2021

SHRI RANDHIR KUMAR,  
 Son of Shri Laxman Gupta,  
 Aged about 33 years,  
 Presently residing at Kurmidih B.S. City 10,  
 District Bokaro, Jharkhand, Pin 827010  
 And working to the post of  
 Senior Assistant Loco Pilot in  
 Department of Electric (OP),  
 Anara under the  
 Divisional Railway Manager,  
 Bokaro Steel City,  
 South Eastern Railway.

5. No. O.A. 350/00873/2021

SHRI SANJAY KUMAR SINGH,  
 Son of Late Ram Nath Singh,  
 Aged about 41 years,  
 Presently residing at Kunwar Singh Colony  
 near Statue of Kunwar Singh,  
 Check-Post. Chas,  
 District Bokaro,  
 Jharkhand,  
 Pin-827013 and working to the post of  
 Senior Assistant Loco Pilot in  
 Department of Electric (OP). Anara  
 Under the Divisional Railway Manager,  
 Bokaro Steel City,  
 South Eastern Railway.

.... Applicants

- V E R S U S -

1. UNION INDIA service through the  
 General Manager, South  
 Eastern Railway, 11. Garden Reach Road,  
 Kolkata-700043,
2. THE DIVISIONAL MANAGER  
 Adra Railway Division, Southern Railway,  
 District Purulia,
3. THE SENIOR PERSONNEL DIVISIONAL  
 OFFICER District-Purulia, Pin-433121

4. THE SENTOR DIVISIONAL ELECTRICAL  
ENGINEER (OP), Adrs Division South Eastern  
Railway, District-Purulia, Pin-423121.

SHRI SAMIR KUMAR, working to the post of  
Loco Pilot Goods) at Anara Station, under  
Adra Division, South Eastern Railway,  
District- Purulia, Pin-423121

.... Respondents

For the Applicants : Mr. P.C. Das, Counsel  
Ms. T. Maity, Counsel

For the Respondents : Mr. C.K. Ghosh, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard Ld. Counsel for the parties.

2. The applicants are aggrieved as 11 persons have been granted promotion to the post of Loco Goods Shunters vide order dated 10.12.2020 as contained in Annexure A-1 to the O.A.

The applicants, who are Senior Assistant Loco Pilots, have been transferred to Anara without a promotion. Ld. Counsel for the applicants submit that the applicants could have been considered for promotion while transferring them to Anara as granted to the 11 incumbents at page 26 of the O.A.

3. Ld. Counsel for the respondents would submit that the applicants had earlier refused promotion, and, therefore, they are not entitled to be considered.

4. Be that at it may, we find that a representation dated 16.4.2021 is pending before the authorities whereby and whereunder the applicants have prayed for promotion to the post of Loco Pilot (Goods) and retention at the present place of posting till they are promoted as such.

5. In view of the fact that the applicants have already joined the place of transfer, without prejudice to their rights and contentions, let their representations be considered and disposed of with a reasoned and speaking order within a period of 4 months from the date of receipt of a copy of this order.

If the respondents find that the applicants are due for promotion, let their prayer for promotion be considered by issuing a reasoned and speaking order.

6. It is made clear that we have not entered into the merits of the matter and therefore all points are kept open for consideration by the authorities concerned.

7. Ld. Counsel for the applicants would submit that the applicants had withdrawn their refusal to promotion as instructed by his client.

8. The O.A. is disposed of accordingly. No costs.

*[Signature]*  
(Dr. Nandita Chatterjee)  
Administrative Member

*[Signature]*  
(Bidisha Banerjee)  
Judicial Member

SP